

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.06
C.P. (IB) No.97/BB/2023

IN THE MATTER OF:

Mukund Maheshwari and Anr. ... Petitioners
Vs.
M/s. Table Space Technologies Pvt. Ltd. ... Respondent

Order under Section 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on: 03.07.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri C.K. Nandakumar (Sr. Adv.) with
Shri Arjun Ajay
For the Respondent : Shri Prasanth V.G.

ORDER

1. Heard the Ld. Counsels for the Petitioner and the Respondent.
2. The Ld. Senior Counsel for the Petitioner is directed to file brief synopsis regarding how the limitation is satisfied along with judicial precedents, within a period of one week.
3. List the matter on **13.08.2024**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Sd/-
K. BISWAL
MEMBER (JUDICIAL)